## Need for inspection by teams of Central Government in different States to check the implementation process of different Government projects

DR. SANTANU SEN (West Bengal): Sir, we all know that maintaining the basic essence of cooperative federalism is provided by the Constitution of India, though it is hardly maintained nowadays; several projects run in several States in which there is a certain Central share and there is a certain State share. But, unfortunately, in the name of investigation, we have seen that these investigating teams are serving the basic political interest of the ruling party of the Centre. Let me cite you certain examples. In the name of National Level Monitors and in the name of Central Team, I will cite you four examples. As far as this MGNREGA Project is concerned in our State of West Bengal, 16 Central teams led by the Government of India, that too above the rank of Joint Secretary, have visited. Then, 32 National Level Monitors, which constituted several NGOs and persons, of course, appointed by the Government of India, have visited. Action Taken Report submitted with respect to all observations of those Committees. Last Action Taken Report was submitted on 27<sup>th</sup> June, 2023; unfortunately, there is no response since then. 22 lakhs of people are getting deprived of their basic rights, which is amounting to nearly Rs.7,500 crores. Unfortunately, they are raising the question of corruption. This payment is being made by Direct Benefit Transfer mechanism through banks. So, where is the scope of corruption, Sir?

So far as the complaint of fake job card is concerned, let me tell you, our State, West Bengal, ranks second. Sir, 99.68 per cent job card and Aadhar link has been done in our State of West Bengal; only Andhra Pradesh is having 99.7 per cent. Let me cite you some examples of double-engine Sarkar. In Gujarat, it is only 53 per cent; in Assam, it is only 57 per cent; in Maharashtra, it is only 43 per cent. But it is only Bengal which is being deprived time and again.

So far as the Awas Yojana is concerned, let me tell you, 69 teams visited the State of West Bengal in the name of inspection of this Awas Yojana Project. Our Minister of West Bengal came to meet the Central Minister on 7<sup>th</sup> November, 2022. On 24<sup>th</sup> of November, an allotment of 11,36,000 households were given. In due course of time, within a month, all the documents were uploaded in the portal. Then several teams visited once again. There are several queries in the month of May, 2023. The Action Taken Report was submitted in June, 2023. Then, there was a silence of six months. Then, once again, on 5<sup>th</sup> of November, several questions were given, and that were answered on 20<sup>th</sup>....(*Time-bell rings.*)...

MR. DEPUTY CHAIRMAN: Time is over, Dr. Saheb. Not going on record now.

DR. SANTANU SEN: \*

MR. DEPUTY CHAIRMAN: Time is already over. I have nothing in my hands. यह सिर्फ तीन मिनट का समय पहले से तय है। हम चाहें भी तो इसे एक्सटेंड नहीं कर सकते हैं।

The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. Santanu Sen: Dr. John Brittas (Kerala), Shri Mohammed Nadimul Haque (West Bengal), Shri Ajit Kumar Bhuyan (Assam), Shrimati Mausam Noor (West Bengal), Shri Prakash Chik Baraik (West Bengal), Shri Sandosh Kumar P. (Kerala), Shri Sanjeev Arora (Punjab), Shri Javed Ali Khan (Uttar Pradesh), Shri Samirul Islam (West Bengal), Dr. Fauzia Khan (Maharashtra), Shri P. Wilson (Tamil Nadu), Shri Abir Ranjan Biswas (West Bengal), Shrimati Vandana Chavan (Maharashtra), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu), Kanakamedala Ravindra Kumar (Andhra Pradesh) amd Dr. V. Sivadasan (Kerala).

## Issue of health-related problem faced by people who have recovered from Corona virus

श्री राम नाथ ठाकुर (उत्तर प्रदेश) : उपसभापति महोदय, आपका धन्यवाद कि आपने मुझे महत्वपूर्ण बातों को उठाने का समय दिया।

महोदय, 2021 के बाद 2022-23 में कोरोना अचानक 11 परसेंट बढ़ गया और इसके बढ़ने के कारण इससे 45 से 60 वर्ष के लोगों की जानें गईं। यह 36 राज्यों का आंकड़ा है और यह आंकड़ा केन्द्रीय एजेंसियों के द्वारा उठाया गया है। हम सरकार से यह माँग करते हैं कि कोरोना जैसी महामारी को रोकने के लिए और जो बच्चे कोरोना के बाद हार्ट अटैक से मर रहे हैं, उस पर लगाम लगाने के लिए समय-सीमा के अंदर 36 के 36 राज्यों और केन्द्रशासित प्रदेशों, खास करके बिहार में इस बात की जानकारी लें कि ऐसे कितने बच्चों की मौतें हुई हैं। इस पर निगरानी रखकर, उनका समुचित इलाज हो, इसकी व्यवस्था की जाए, हमारी यही माँग है, धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Ram Nath Thakur: Dr. John Brittas (Kerala), Shri Sanjeev Arora (Punjab), Dr. Fauzia Khan (Maharashtra), Shri P. Wilson (Tamil Nadu), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shrimati Vandana Chavan (Maharashtra), Dr. Santanu Sen (West Bengal), Shri Sujeet Kumar

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<sup>\*</sup>Not recorded.